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Title: Introduction of the Maintenance and Welfare of Parents and Senior Citizens Bill, 2007.

THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MEIRA KUMAR): Sir, I beg to move for leave to introduce a Bill to provide for more effective provisions for the maintenance and welfare of parents and senior citizens guaranteed and recognized under the Constitution and for matters connected therewith or incidental thereto.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for more effective provisions for the maintenance and welfare of parents and senior citizens guaranteed and recognized under the Constitution and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRIMATI MEIRA KUMAR: Sir, I introduce the Bill.

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